

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 946/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

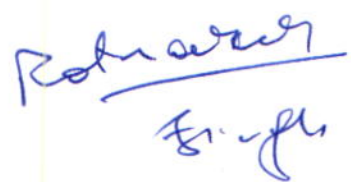

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Honest Security Services
V/s.
Derby Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

	Md. Subir	Md. Gaur	
	Rumel alw	Respondent	
	Md. Rohan		
	Singh.		
	Md. Ranjit Singh		
	for the Petitioner		

ORDER

TCP 946/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to **18.01.2018.**

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 15.12.2017

ug

Sd/-

M.K. SHRAWAT

Member (Judicial)